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| HCC No. 12/2020 | HIGH COURT OF KARNATAKA BENGALURU – 1. DATED: 3rd APRIL 2025 |
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NOTIFICATION

Sub: Submission of sealed quotations for Supply of 100 Nos. of 32 GB USB 3.0 Pendrives to this office – reg.

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With reference to the above, it is hereby notified that this office desires to procure 100 Nos. of 32 GB USB 3.0 Pendrives from the authorized distributors / dealers.

Therefore, all the Authorized distributors / dealers located in Bengaluru only, who deal with supply of 32 GB USB 3.0 Pendrives (class 10) may submit their sealed quotations mentioning their lowest rate for the above said Pendrives inclusive of all taxes.

Further, the quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** with superscribing on the cover as **“QUOTATION FOR SUPPLY OF 100 NOS. OF 32 GB USB 3.0 PENDRIVES (Class 10)”** on or before **09.04.2025**.

By Order,

Sd/-

(N.G Dinesh)

Registrar (Computers)